LOK SABHA UNSTARRED QUESTION NO. 1423 TO BE ANSWERED ON 29.07.2025

SILKWORM REARING SHEDS CONSTRUCTED UNDER SILK SAMAGRA-2

1423. SHRI G LAKSHMINARAYANA:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) the total number of silkworm rearing sheds sanctioned and constructed under the Silk Samagra-2 scheme since its inception, along with State-wise details of the number of beneficiary farmers, categorywise (general, women, SC/ST), funds sanctioned/released and utilised;
- (b) whether the current cost norms for construction of silkworm rearing sheds were fixed;
- (c) whether any representations have been received from State Governments or stakeholders seeking revision in view of rising construction costs;
- (d) whether the Government has conducted any review or analysis regarding the adequacy of existing cost norms and the subsidy structure and if so, the details thereof; and
- (e) whether the Government proposes to revise the cost norms and subsidy levels and if so, the time by which these are implemented?

उत्तर ANSWER वस्त्र मंत्री (**श्री गिरिराज सिंह**) MINISTER OF TEXTILES (SHRI GIRIRAJ SINGH)

- (a): The total number of silkworm rearing sheds sanctioned is 36,404 out of which 28,570 have been constructed under the Silk Samagra-2 scheme since its inception. The State/UT-wise, category-wise details of central assistance provided for construction of rearing houses under the Silk Samagra-2 scheme are furnished in **Annexure-I.**
- **(b) to (e):** The costing norms for subsidy purposes were fixed at the time of formulation of the Silk Samagra-2 scheme. Some representations have been received from State Governments and in consultation with State Governments, and Central Silk Board are currently reviewing.

Annexure in reply to Part a of Lok Sabha Unstarred Question No.1423 To Be Answered On 29.07.2025 asked by SHRI G LAKSHMINARAYANA regarding Silkworm Rearing Sheds Constructed under Silk Samagra-2

Sl. No.	State/ UT/ Council	(Unit: Funds- Rs. In Lakhs & Beneficiaries in Nu											
		. .		Genera			D. 1		SC/ST				
		Released Benefici aries	Funds (Central share)	Utilised Benefi ciaries	Funds (Central share)	Women B eneficiaries (out of utilized funds	Released Benefic iaries	Funds (Central share)	Utilised Benefi ciaries	Funds (Central share)	Women Beneficiaries (out of utilized funds		
1	Karnataka	6,953	12,821.9	6,327	11,753.2	326	1,125	2,807.19	654	1,754.03	79		
2	Andhra Pradesh	970	1,857.5	821	1,857.5	215	110	270.57	100	243.76	25		
3	Telangana	400	900	246	346.5	30	300	877.5	173	506.025	26		
4	Tamil Nadu	4,340	8,471.25	2,758	5,404.25	444	230	520.02	180	414.39	31		
5	Maharashtra	723	1,109.13	354	506.13	65	75	151.524	41	78.074	10		
6	Uttar pradesh	4,380	4,345.5	4,080	4,110.78	925	520	677.625	520	677.625	261		
7	Madhya Pradesh	0	0	0	0	0	75	146.25	0	0	0		
8	Chattisgarh	777	2,000.2	396	842.035	0	405	1042	349	853.25	0		
9	West Bengal	663	488.1	662	487.35	133	289	216.75	289	216.75	39		
10	Bihar	900	450	300	150	120	1,584	1,029.6	784	509.6	350		
11	Jammu & Kashmir	718	1,193.36	686	1,016.74	107	282	419.28	280	405.24	50		
12	Himachal Pradesh	600	888	0	0	0	0	0	0	0	0		
13	Uttarakhand	500	552	274	195.52	266	375	300	375	300	194		
14	Haryana	50	31.4091	50	31.4091	12	100	113.75	57	38.3037	23		
15	Punjab	356	415	250	253	109	360	316.7	330	271.7	95		
16	Assam	62	55.8	62	55.8	58	362	325.8	362	325.8	362		
	Bodoland Territorial Cou ncil (BTC)	64	57.6	64	57.6	54	1,606	1,445.4	1,606	1,445.4	1,251		
18	Karbi Anglong Autonom ous Council (KAAC)	240	216	0	0	0	0	0	0	0	0		

		23,262	36,567	17,769	27,585	3,174	13,142	16,144	10,801	12,632	5,697
Total											
25	Tripura	252	249.175	252	249.175	235	232	245.285	232	245.285	206
24	Sikkim	178	264.24	175	260.01	63	22	30.51	22	30.51	2
23	Nagaland	0	0	0	0	0	1,320	1,148	1,290	1,121	807
22	Mizoram	0	0	0	0	0	946	1,156.5	912	1,076.04	300
21	Meghalaya	0	0	0	0	0	1,210	1,164.6	950	930.6	1,006
20	Manipur	136	201.24	12	7.99	12	364	580.86	45	29.96	45
19	Arunachal Pradesh	0	0	0	0	0	1,250	1,158.73	1,250	1,158.73	535
